

No.GOB(I) 1/2024

HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 20TH DECEMBER, 2024.

NOTIFICATION

The following transfer and postings of Judicial Officers in the cadre of **DISTRICT JUDGE** is ordered in the interest of public service and for administrative reasons, to take effect immediately:

Sl. No.	Name of the Officer	Present Charge	Place to which posted
1	2	3	4
1	Smt. S. Mahalaxmi Nerale	District Judge, OOD, Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Principal Secretary to Government, Department of Law, Justice and Human Rights, Vidhana Soudha, BENGALURU. <i>(Vacant Post)</i>
2	Sri. Nandakumar B.	District Judge, OOD, Member, Karnataka Appellate Tribunal, M.S. Building, Bengaluru.	Services are placed at the disposal of the Government for being appointed as District Judge, OOD, Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru. <i>(Vice Smt. S. Mahalaxmi Nerale – transferred)</i>
3	Smt. Usha Rani	Prl. District and Sessions Judge, Hassan.	Prl. District and Sessions Judge, Mysuru. <i>(Vacant Court)</i>

: 2 :

1	2	3	4
4	Smt. H.R. Radha	District Judge, OOD, Director, Karnataka Mediation Centre, Bengaluru.	Proposed for appointment as District Judge, OOD, Director, Karnataka Judicial Academy, Bengaluru. <i>(Vacant Post)</i>
5	Sri. S. Gopalappa	XIII Addl. City Civil and Sessions Judge, Bengaluru City.	Proposed for appointment as District Judge, OOD, Director, Karnataka Mediation Centre, Bengaluru. <i>(Vice Smt. H.R. Radha – transferred)</i>
6	Smt. Hemavathi	District Judge, OOD, Additional Registrar (Enquiries), Karnataka Lokayukta, M.S. Building, Bengaluru. (ON REPATRIATION)	Prl. District and Sessions Judge, Hassan. <i>(Vice Smt. Usha Rani – transferred)</i>

BY ORDER OF THE HIGH COURT,

Sd/-

(K.S. BHARATH KUMAR)
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru, for favour of publication in the next issue of Gazette in Part-II, Section 2, through the Nodal Officer (e-Gazette), High Court of Karnataka, Bengaluru.

Copy forwarded for information and necessary action to:-

1. The Prl. City Civil and Sessions Judge, Bengaluru City, the Chief Judge, Court of Small Causes, Bengaluru, the Prl. Judge, Family Court, Bengaluru and all the Prl. District and Sessions Judges in the State.

2. The Officers mentioned at Sl.No.1 & 2 with a direction to get themselves relieved from the present charge of their posts only after receipt of necessary appointment orders from the Government and then proceed to take charge of their new posts, immediately.
3. The Officers mentioned at Sl.No.3, 4 & 5 with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts, immediately.
4. The Officer mentioned at Sl.No.6 with a direction to get herself relieved from the present charge of her post only after receipt of necessary repatriation order from the Government and then proceed to take charge of her new post, immediately.
5. The Courts concerned.
6. The Accountant General in Karnataka, Bengaluru.
7. The A.R(S.S)-cum-PPS to Hon'ble the Chief Justice.
8. All the Private Secretaries to the Hon'ble Judges.
9. The Registrar General/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Infrastructure and Maintenance)/ Registrar (Statistics and Review)/ Registrar (Protocol and Hospitality)/ Registrar (Computers)/ Registrar (Recruitment)/ Registrar (Administration) and Secretary to Hon'ble the Chief Justice.
10. The Additional Registrar General, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator of this office, with a request to web-host the notification on the official website of the High Court.
12. The Director, Karnataka Judicial Academy, Bengaluru.
13. The Director, Arbitration Centre – Karnataka (Domestic and International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
14. The Director, Karnataka Mediation Centre, Nyaya Degula, Bengaluru.
15. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
16. The Member Secretary, High Court Legal Services Committee, High Court Building, Bengaluru.
17. The Deputy Secretary, Permanent Secretariat to Juvenile Justice Committee, High Court of Karnataka, Bengaluru.
18. The Registrar, Karnataka Lokayukta, M.S. Building, Bengaluru.
19. The Registrar, Karnataka Appellate Tribunal, M.S.Building, Bengaluru.
20. The Presiding Officer, Karnataka State Transport Appellate Tribunal, Bengaluru.
21. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.

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22. The Prl. Secretary to Government of Karnataka, Department of Law, Justice and Human Rights, Vidhana Soudha, Bengaluru.
23. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
24. The Prl. Secretary to Government of Karnataka, Revenue Department, M.S. Building, Bengaluru.
25. The Prl. Secretary to Government, Transport Department, M.S. Building, Bengaluru.
26. The General Secretary, Karnataka State Judicial Officers Association, J1D-703, National Games Housing Complex, Koramangala, Bengaluru-47.
27. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
28. The Section Officers of GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCL/DJBS/A&IB/DJA Branches of this office.
29. Spare copies.

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